

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. The Jeypore Sugar Company Ltd.

PETITION NUMBER : CP/1307/IB/2018

APPLICATION NUMBER: [201]      a) IA/860/IB/2020  
b) IA/70(CHE)/2021 IN IA/1155/IB/2020  
c) IA(IBC)/200(CHE)/2022  
d) IA(IBC)/492(CHE)2022  
e) IA/1156/IB/2020  
f) IA/1280/IB/2020  
g) IA/1158/IB/2020 IN CA/816/CAA/2020  
h) CA/816/CAA/2020  
i) IA/820/IB/2020 IN IA/819/IB/2020  
j) IA/78(CHE)/2021  
k) IA/393/IB/2020  
l) IA/71(CHE)/2021 IN IA/819/IB/2020 IN  
IA/10/IB/2021  
m) IA/194(CHE)/2021 IN IA/819/IB/2020  
IN IA/10/IB/2021  
o) Cont.A/2(CHE)/2021

COMMON ORDER

Ld. Counsel Mr. J. Manivannan appears on behalf of the newly appointed Liquidator. Ld. Counsel Mr. Keerthikiran appears for R2. Ld. Counsel Mr. S. Satyanarayanan for the Respondent in item (a) & (k).

In many of the applications, pleadings are not filed on the e-portal.

Both sides are directed to bring their entire pleadings on the e-portal **within two weeks** from the date of this order.

Contd.....2

Ld. Counsel Mr. J. Manivannan appearing for the new Liquidator states that they are in the process of collecting the documents. The Court Commissioner has been appointed and the work is in progress. Today, the meeting is scheduled between the Court Commissioner and both, erstwhile Liquidator as well as the present Liquidator.

In view of the above, all these matters are deferred to come up for further hearing on 20.02.2023.



**SAMEER KAKAR**  
Member (Technical)

vs



**DR. DEEPTI MUKESH**  
Member (Judicial)